

[Shri Ram Niwas Mirdha]
come to light and have come to a stage where a definite investigation could be connected and action taken

SHRI SAMAR GUHA : The BSP found this out, not the, Intelligence

SHRI RAM NIWAS MIRDHA The hon Member mentioned about several items of news which have appeared in this press and asked why Government have not denied them. If he expect Government to deny or accept all or most of them, I think it is not possible to do so. All these matters are under investigation by the State Government. They have just taken certain steps they are still delving into the matter in a serious way, If more things come to light definitely action will be taken

I would certainly appeal to the hon member not to bring in political motives or communal considerations in a situation like this. I think it is very improper to say that these gentlemen have been arrested because they belong to a minority community. The question is one of national security and to bring in a communal element in an important and delicate matter like this is not at all defitting the dignity of the House or that of the hon member

12.43 HRS

PAPER LAID ON THE TABLE

REVIEW AND REPORT OF THE REHABILITATION INDUSTRIES CORPORATION LIMITED, CALCUTTA

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) On behalf of Shri Khidaiker, I beg to lay on the table a copy each of the following papers (Hindi and English

versions) under sub-section (1) of section 619A of the companies Act, 1956

(1) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1969-70

(2) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta for the year 1969-70 along with the Audited Account and the comments of the Comptroller and Auditor General thereon

[Placed in Library See No IT-287/71]

FERTILISER (CONTROL) AMENDMENT ORDER

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P SHINDE) I beg to lay on the table a copy of the Fertiliser (Control) Amendment Order, 1971 (Hindi and English versions) published in Notification No G S R 690 in Gazette of India dated the 12th May, 1971 under sub-section (6) of section 3 of the Essential Commodities Act 1955 [Placed in the Library See No 288/71]

Delhi, Meerut and Bulandshahr Milk and Milk Product Control Order

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) I beg to lay on the table a copy of Delhi, Meerut and Bulandshahr Milk and Milk Product Control Order, 1971, (Hindi and English versions) published in Notification No S O 1911 in Gazette of India dated the 3rd May, 1971 under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library See No LT 189/71]